(205)

## A affidavit a be Furnished by the candidate along with Momination Paper Before the Returning Officer

For election to Bihar Legislative Assembly (name of the House) From ...205, Bhabua .Constituency (Name of the Constituently

1.Dr. Pramod Kumar Singh son/daughter/wife of .Late Shioprasad Singh Aged 59 Years, resident of Vill. & P. O.:- Akhalaspur, P.S.:- Bhabua, Distt.:- Kaimur, Bihar 821101, (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

 I am a candidate set up by J. D. U. (name of the political party)/ am contesting as an Independent candidate.

(2) Details of PAN and status of filling of Income tax return.

| SI.<br>No. | Names       | Permanent<br>Account<br>Number<br>(PAN) | The financial year for<br>which the iest income<br>tax return has been<br>filled | Total income<br>shown In Income<br>Tax Return (in<br>Rupees) |
|------------|-------------|---|--|--|
| 1.         | Self        | AVGPS1394E                              | 2010 - 2011  | 198565.00  |
| 2.         | Spouse-     |   |  |  |
| 3.         | Dependent 1 |   |  |  |
| 4.         | Dependent 2 |   |  |  |
| 5.         | Dependent 3 |   |  |  |
|            |             |   |  |  |

(3) The following case(s) is/are pending against me in which cog.:.zance has been taken by the court:-

| Si<br>No. | Offence   | Description   |
|-----------|---|---|
| (a)       | The details of cases where the court taken cognizance, sections of the Act and description of the offence for which cognizance taken: | U/S 133 R.P. Act and 3(1) Bihar<br>Prevention of Damage of Property<br>Act 1985 |
| (b)       | Name of the court, Case No. And Date of order<br>taking cognizance:   | Chief Judicial Magistrate Bhabua<br>13.02.2006                                  |
| (c)       | Details of Appeal (s)/ Application(s) for revision<br>(if any) filed against the above order(s)                                       | No.   |

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

| (a) | The details of cases, Sections of<br>the Act and description of the<br>offence for which convicted: | No. |
|-----|---|-----|
| (b) | Name of the Court(s) Case No.<br>And Date(s) of order(s)  | No. |
| (c) | Punishment impose   | No. |

(5) That I give herein below the details of the assets (movable and immovable etc.) myself. My spouse and all dependents:

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# That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependent:

### A. Details of movable assets

(Note:

- 1. (Assets in joint name indicating the extent of joint ownership will also have to be given)
- In Case of deposit investment, the details including Serial Number, Amount, Data Of Deposit, The scheme Name of Bank Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- Dependent, here means a person, substantially dependent on the income of the candidate.

5. Details including amount is be given separately in respect of each investment)

| Sr.<br>No. | as a constitutions.  | Self   | Spouse (s)<br>Name(s)<br>Vibha Devi    | Dependant-1<br>Name<br>Shikha<br>Kumari | Dependant-2<br>Name<br>Kriti Kumari | 3 Name<br>Vikas<br>Kumar |
|------------|--|--|--|---|-------------------------------------|--------------------------|
| (i)        | Cash in hand   | 92800.00   | 25700.00                               | Nil                                     | Nil                                 | Nil                      |
| (ii)       | Banks accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposit with Financial Institutions, Non Banking Financial Companies and Cooperative Societies and the amount in each such deposit | A/C1160694908<br>5 Rs. 683.79 S<br>B LA/C<br>11606942818<br>Rs. 451547.41 S<br>B LA/C  | Nil                                    | Nil                                     | Nil                                 | Nil                      |
| (iii)      | Details of investment<br>in Bonds,<br>Debentures/share and<br>unit in<br>companies/Mutual<br>Fund and other<br>amount.   | Sahara<br>Multi Plus<br>Rs. 75000,00<br>Sahara Multi<br>Plus Rs.<br>15000,00   | Sahara Rs.<br>66000.00                 | Nil                                     | Nil                                 | Nil                      |
| (iv)       | Other Financial<br>instruments NSS,<br>Postal Savings, L1C<br>Policies, etc  | K V P Rs.<br>146000.00   | K V P Rs<br>56000,00                   | K V P Rs<br>36000.00                    | Nil                                 | Nil                      |
| (v)        | Motor Vehicle /<br>Aircraft/ Yachts/<br>Ships(Details of make,<br>Registration No. Etc,<br>Year of Purchase and<br>amount)   | Jeep BR 45/<br>0051 M 97,<br>Rs. 40000.00<br>Approx &<br>Car BR 45/<br>6001 M 2000<br>Rs. 60000.00<br>Approx,<br>New<br>Scorpio M<br>2011 Rs.<br>1102892.00<br>(incl. Tax &<br>Ins.) | Nil                                    | Nil                                     | Nil                                 | Nil                      |
| (vi)       | Personal loan/advance<br>given to any person or<br>entity including firm<br>company, trust etc.<br>And other receivable<br>from debtors and the<br>amount  | Nil  | Nil                                    | Nii                                     | Nil                                 | Nil                      |
| (vii)      | Jewellery, Bullion and<br>valuable thing (give   | 20gm, Gold<br>Rs. 35000,00   | 200gm. Gold<br>Rs 200000.00<br>Approx. | Nii                                     | Nil                                 | Nil                      |

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|        | details of weight and<br>value)                     | Approx  | 500gm Silver<br>Rs. 25000.00<br>Approx |     |     |     |
|--------|---|---|--|-----|-----|-----|
| (viii) | Other assets such as<br>value of<br>claims/interest | Arms Riffle<br>Rs. 40000.00<br>Approx, Cell<br>Phone Rs.<br>1500.00<br>Approx | Nil                                    | Nil | Nil | Nil |

### B. Details of Immovable assets:

[Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

2. Each land or building or apartment should be mentioned separately in this format

| Sr.<br>No. | Each land or building or     Description                                     | Self   | Spouse | Dependant- | Dependant- | Dependant<br>3 |
|------------|--|--|--------|------------|------------|----------------|
| (i)        | Agricultural Land<br>Location(s) Survey<br>Number(s)                         | Akhilaspur<br>Khata 109,<br>1018,354,155<br>Sarangpur<br>Khata 129, 10<br>Iserpura Khata<br>2        |        | Nil        | Nil        | Nil            |
|            | Area (Total measurement in acres)  | 12.25 Acr  | Nil    | Nil        | Nil        | Nil            |
|            | Whether inherited property<br>(Yes or NO)                                    | Yes  |        | Nil        | Nil        | Nil            |
|            | Date of purchase encase of<br>self acquired property                         | Nil  | Nil    | Nil        | Nil        | Nil            |
|            | Cost of Lad (in case of<br>purchase) at the time of<br>purchase              | Nil  | Nil    | Nil        | Nil        | Nil            |
|            | Any Investment on the<br>land by wary of<br>development construction<br>etc. | NiI  | Nil    | Nil        | Nil        | Nil            |
|            | Approximate Current<br>market value  | 2600000.00   | Nil    | Nil        | Nil        | Nil            |
| (ii)       | Non-Agriculture Land<br>Location (s)   | Ward No.03<br>Bhabua 3134,<br>3171,3105,321<br>Varanasi(<br>Samne Ghat)<br>Khata 776<br>Khat No. 705 | Nil    | Nil        | Nil        | Nil            |
|            | Area (Total measurement<br>in sq. Ft.  | 18 Dicimil &<br>1053 Sq. Feet  | Nil    | Nil        | Nil        | Nil            |
|            | Whether inherited<br>property (Yes or No                                     | Yes  | Nil    | Nil        | Nil        | Nil            |
|            | Date of purchase in case<br>of self acquired property                        | 270000.00<br>Approx  | Nil    | Nil        | Nil        | Nil            |
|            | Cost of Land (in case of<br>purchase at the time of<br>purchase              | Nil  | Nil    | Nil        | Nil        | Nil            |
|            | Any Investment on the<br>land by wary<br>development,<br>construction etc.   | Nil  | Nil    | Nil        | Nil        | Nil            |
|            | Approximate Current<br>market value  | 222000.00  | Nil    | Nil        | Nil        | Nil            |
| iii)       | (Including apartments)   | Nil  | Nil    | Nil        | Nil        | Nil            |

|     | Location (s) Survey<br>number (s)  |   |     |     |     |     |
|-----|--|---|-----|-----|-----|-----|
|     | Built up Area (Total<br>measurement in sq. Ft.)                                      | Nil   | Nil | Nil | Nil | Nil |
|     | Other inherited property<br>(Yes or No)  | Nil   | Nil | Nil | Nil | Nil |
|     | Date of purchase in case<br>of self acquired property                                | Year 2002 &<br>2007                                       | Nil | Nil | Nil | Nil |
|     | Cost of property (in case<br>of purchase at the time of<br>purchase                  | Nil   | Nil | Nil | Nil | Nil |
|     | Any Investment on the<br>property by way of<br>development, construction<br>etc      | Nil   | Nil | Nil | Nil | Nil |
|     | Residential Buildings(<br>Including Apartments )<br>Location (s)<br>Survey niber (s) | Akhilaspur<br>Plot No. 2712<br>& Varanasi<br>Khata no 776 | Nil | Nil | Nil | Nil |
|     | Area (Total measurement<br>in sq.ft)   | 8093 Sq. Feet   | Nil | Nil | Nil | Nil |
|     | Area (Total Measurement<br>in sq. Ft. )  | Nil   | Nil | Nil | Nil | Nil |
|     | Built up area (Total<br>measurement in sq.ft   | 4115 Sq. Feet   | Nil | NiI | Nil | Nil |
|     | Whether inherited<br>property (Yes or No)  | Yes   | Nil | Nil | Nil | Nil |
|     | Date of purchase in case<br>of self acquired property                                | Nil   | Nil | Nil | Nil | Nil |
|     | Cost of property (in case<br>of purchase )at the time of<br>purchase                 | Nil   | Nil | Nil | Nil | Nil |
|     | Any investment on the land by wary of development construction etc.                  | 500000.00<br>Approximate                                  | Nil | Nil | Nil | Nil |
|     | Approximate current<br>market  | 492000.00   | Nil | Nil | Nil | Nil |
| v)  | Other (such as interest in property)   | Nil   | Nil | Nil | Nil | Nil |
| vi) | Total of Current Market<br>Value (i) to (v) above                                    | Nil   | Nil | Nil | Nil | Nil |

Value (i) to (v) above 61 give herein below the details of liabilities/due to public financial institution and government:

[Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

| Sr.<br>No. | Description  | Self  | Spuse (s) | Dependent-I | Dependent - | Dependent-3 |
|------------|--|-------|-----------|-------------|-------------|-------------|
| (i)        | (i) Loans from<br>Banks/Financial<br>Instauration(S)<br>Name of Bank or FI<br>Amount outstanding<br>Nature of loan                       | Nil   |           |             |             | Nil         |
|            | (ii) Loan or dues to any<br>individuals/Entity other than<br>mentioned in (i) above Name<br>(s_)<br>Amount outstanding<br>Nature of loan |       |           |             |             | Nil         |
|            | Any other liability  | Nil   |           |             |             | Nil         |
|            | Grand Total Liability  | Nil   |           |             |             | Nil         |
| (ii)       | Government Dues:   | Bihar |           |             |             | Nil         |

Ramod Kuma Singh

| Dues of departments dealing<br>with government<br>accommodation                 | Legislative<br>Assembly Rs.<br>747500.00 For<br>Scorpio<br>(Vehicle) |      |     |     |     |
|---|--|------|-----|-----|-----|
| Dues to<br>departments dealing<br>with supply of<br>water                       | Nil  |      |     |     | Nil |
| Dues to<br>departments dealing<br>with government<br>transport<br>(helicopters) | Nil  |      |     |     | Nil |
| Income Tax Dues   | Nil  |      |     |     | Nil |
| Wealth Tax Dues   | Nil  |      |     |     | Nil |
| Municipal/Property<br>Tax Dues  | Nil  |      |     |     | Nil |
| Sales Tax Dues  | Nil  | 1700 |     |     | Nil |
| Any other dues  | Nil  | Nil  | Nil | Nil | Nil |
| Grand total of all Govt.<br>Dues  | Nil  | Nil  | Nil | Nil | Nil |

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|-------|--------------------|--|--------------|
| 17.5  | Defails of         | profession or occu   | nation:      |
| 200   | The section of the | provision or even  | Carding Care |

| a Self |  |
|--------|--|
| ar agu | MATERIAL PROPERTY AND ADDRESS OF THE PARTY O |

b. Spouse .....

(8) My educational qualification is as under: Graduate

(Give details of highest school /University education with full form of the /diploma/degree course)

(Name of the School /College /University and the year in which the course wars completed.)

### (9). ABSTRACT OF THE DETAILS GIVENIN (1) TO (8) ABOVE:

| 1  | Name of the candidate  | Dr. Pramod Kumar Singh  |  |  |
|----|--|---|--|--|
| 2. | Full postal address  | Vill, & P.O. :- Akhalaspur, P.S.:-<br>Bhabua, Distt. :- Kaimur, Bihar<br>821101 |  |  |
| 3  | Number and Name of the constituency and state  | 205 Bhabua  |  |  |
| 4  | Name of the Political party which set up the candidate (otherwise<br>write 'independent'                               | J. D. U.  |  |  |
| 5  | <ul> <li>(a) Number of cases in which conviction order passed (other<br/>than those referred to in Form 26)</li> </ul> | No.   |  |  |

|   |   | otal number of pending cases who<br>rt (s) have taken cognizant                        | ere the |  | 01        |            |    |              |             |
|---|---|--|---------|--|-----------|------------|----|--------------|-------------|
| 5 | PAN of                                      |  |         | Year for which last income Tax<br>Return filed |           |            | X  | Total Income |             |
|   | (a) Candidate                               |  |         | AVGPS1394E                                     |           |            |    | 198565.00    |             |
|   |   | (b) Spuse:   |         | -  |           |            |    |              |             |
|   |   | (c) Dependents   |         |  | reserved. |            |    |              |             |
| 6 | Details of Assets and Liabilities in rupees |  |         |  |           |            |    |              |             |
|   |   | Description  | Self    |  | Spouse    | Dependent- | Do | ependent -   | Dependent - |
| Α |   | Moveable Asset (Total Value)   | 1244    | 392.00   |           |            | -  |              |             |
| В |   | Immovable Asset  |         | 00,000   |           |            |    |              |             |
|   | (i)   | Purchase Price Price and<br>Development Cost of<br>Immovable Property (Total<br>Value) | N.A     |  |           |            |    |              |             |
|   | (ii)  | Approximate Current Market<br>Price of Asset (Total Value)                             | 47063   | 392.00   |           |            |    |              |             |

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| 7 | Liabilites  |                |  |  |  |  |  |  |  |
|---|---|----------------|--|--|--|--|--|--|--|
|   | (i) Government<br>(Total)   | Dues 747500.00 |  |  |  |  |  |  |  |
|   | (ii) Loan from B<br>Financial<br>Institutions a<br>other (Total)  |                |  |  |  |  |  |  |  |
| 8 | Highest educational qualification: Graduate (B. A. M. S.) Bhagalpur, Bihar  (Give details of School/University education with full form of the certificate/ diploma/degree couse) (Name of the School /College/University and the year in which the course was completed) |                |  |  |  |  |  |  |  |

#### VERIFICATION

I, the deponent above named, do hereby verify and declare that the conterts of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there form. I further delaare that

- (a) there is no case of convication or pending case against me other than those mentioned intiems 3 and 4 above.

#### Note:

- 1 Affidavit should be filed latest by 3.00pm the lat date of filling nominations.
- affidavit should be sworn before an uath Commissioner or Magistrate of the First Class or herefore Notary Public.
- 3 All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable "as the case my be, should be mentioned
- 4. The affidavit should be either typed or written legibly and neatly